

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
(Legal Division)**

**Weekly Hearing Schedule for the month of April, 2016 ( 25.04.2016 to 29.04.2016)**

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
26.4.2016 Tuesday At 2.30 P.M. Misc Petitions	1.	155/MP/2012	APL	Petition under Section 79 of the Electricity Act, 2003 evolving a mechanism for regulating including changing and /or revising tariff on account of frustration and/or of occurrence of force majeure (Article 12) and /or change in law (Article 13) events under the PPAs due to change in circumstances for the allotment of domestic coal by GOI-CIL and enactment of new Coal Pricing Regulation by Indonesian Government. <i>(Remanded by ATE)</i>
	2.	159/MP/2012	CGPL	Petition under Sections 61, 63 and 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding. <i>(Remanded by ATE)</i>
	3.	33/MP/2016	NTPC	Petition under Section 79 (1) (a) of the Electricity Act, 2003 read with CERC (Terms and Conditions of Tariff) Regulations, 2014 for relief on account of 'Change in Law' affecting the Badarpur Thermal Power Station. <u><i>(On admission)</i></u>
	4.	50/MP/2016	RGCESPL	Petition under Section 66 of the Electricity Act,2003 read with CERC (Power Market ) Regulation 2010. <u><i>(On admission)</i></u>
	5.	51/MP/2016	BACL	Petition under Section 142 and 146 of the Electricity Act, 2003 towards payment of UI bills for the period 1.6.2011 to 30.9.2013 along with interest. <i>(On admission)</i>
	6.	249/MP/2015	KSEBL	Petition for intervention of the Commission for non-grant of LTA from the start date sought for in the LTA application made in December, 2014 with firm PPAs executed under DBFOO bidding framework between generator and KSEB Limited despite availability of ATC during the time frame sought for in the LTA application.
	7.	231/MP/2015	CGPL	Petition under Section 79 (1) (c) of the Electricity Act,2003 read with Section 28 of the Electricity Act,2003.
	8.	43/MP/2016	RAPPTCL	Petition under section 79 (1) (f) read with section 79 (1) (c) of the Electricity Act, 2003 seeking payment of monthly transmission charges for the period starting from 26.12.2015 under the Transmission Services Agreement dated 22.12.2015 and the Revenue Sharing Agreement dated 23.12.2015 read with Transmission Service Agreement dated 24.07.2013 and order dated 15.07.2015 issued by the Ministry of Power entitled "Policy for Incentivizing Early Commissioning of Transmission Projects.
	9.	117/MP/2015	DBPL	Petition seeking appropriate directions to CTU to refund relinquishment charges paid by the petitioner company to the Respondent for relinquishment of Medium Term Open Access of 208 MW.
	10.	10/RP/2016	NTPC	Petition for review of the dated 9.2.2016 in petition No.381/MP/2014
	11.	11/MP/2016	NETSL	Petition under section 79(1)(c) and (f) of the Electricity Act, 2003 read with Regulations 10,19 and 23 of CERC (Grant of Connectivity, Long Term Access and Medium Term Open Access in inter-state Transmission and related matters)

				Regulations, 2009 read with Regulations 110,111, 112, and 115 of the CERC (Conduct of Business) Regulations, 1999.
28.4.2016 Thursday At 10.30 A.M.  Miscellaneous and transmission tariff	1.	18/SM/2015	Suo-Moto	Petition for declaration of commercial operation of Units 20 to 50 of the Mundra Ultra Mega Power Project developed by Coastal Gujarat Power Limited.
	2.	09/SM/2014	Suo-Moto	Investigation of load crash in Northern Region on 30.5.2014.
	3.	10/SM/2015	Suo-Moto	Investigation of Line Outage due to Tower Collapse In Northern Region on during April, 2015 to June ( 1st Qtr of 2015-2016) .
	4.	46/MP/2016	EPTCL	Application for approval under section 17(3) and 17(4) of the Electricity Act, 2003.
	5.	35/MP/2016	PGCIL	Petition under Section 38(2) of the Electricity Act, 2003 read with Section 79 (1) ( c) and Section 79 (1) (k) of the Electricity Act, 2003 along with (i) CERC (Grant of Connectivity, Long Term and Medium Term Open Access to the Inter-State Transmission and Related Matters) Regulations, 2009; (ii) CERC (Grant of Regulatory Approval for execution of Inter-State Transmission Scheme to Central Transmission Utility) Regulations, 2010 ; (iii) Regulations 111 & 114 of the CERC (Conduct of Business Regulations, 1999) and (iv) Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 for Signing of Long Term Access Agreement and Grant of Regulatory Approval for execution of the Transmission System associated with Nabinagar-II STPP.
	6.	134/TT/2015	TPGL	Truing-up transmission tariff for 2009-14 block and determination of transmission tariff for 2014-19 tariff block for LILO of Vapi-Jhanore,400 kV D/C line from SUGEN to point near Gandhar with LILO of one circuit of existing Gandhar-Dehgam 400 kV D/C line, from LILO point on Jhanore (Gandhar)-Dehgam line 400 kV Sub -Station of PGCIL at Pirana (Kamod) and opening of LILO point near Gandhar.
	7.	07/RP/2016	PGCIL	Review of the order dated 24.11.2015 passed in Petition No. 291/TT/2013.
	8.	06/RP/2015	JPL	Petition for review of order dated 18.12.2015 in petition No. 135/TT/2012 for determination of transmission tariff of the licensed transmission business in Eastern Region for the tariff block 2009-14
	9.	06/RP/2016	PGCIL	Petition for review of order dated 20.1.2015 in Petition No.100/TT/2012.
	10.	3/RP/2016	GMRKEL	Review of order dated 12.11.2015 in Petition No. 77/GT/2013 regarding approval of generation tariff of Kamalanga Power Plant ( 262.6 MW) for the period from the date of COD of Unit-I (30.4.2013 to 31.3.2014).
29.4.2016 Friday At 10.30 A.M. Transmission tariff	1.	256/TT/2015	PGCIL	Petition for determination of transmission tariff of Asset:1 Kurukshetra (NR-Jalandhar 400 substation along with Associated bays at Nakodar and line Reactor at Jalandhar Asset-2 Lilo of Abdullapur-Sonepat at Kuruksherta Substation and Asset:3 Bust Reactor at Kuruksherta alongwith 01 No associated bay at Kuruksherta under WR-NR HVDC interconnector for IPP Project in Chhattisgarh in NR
	2.	283/TT/2015	PGCIL	Petition for determination of transmission tariff for 2019 Asset01 LKIO of 400 KV//DC Kolhapur-Mapusa t Kolhapur GIS(New) along with associated bays and Asset-II 124 MV Ar Bus Reactor along with associated bays at 400 KV Kolhapur Gist(New) under Transmission system associated with System Strengthening--XVII in SR Grid in WR

3.	254/TT/2015	PGCIL	Petition for determination of transmission tariff actual DOCO to 31.03.2019 for Asset-I 400 KV Lara STPS-I to Raigarh (Kotra) PS Transmission line along with associated bays at Raigarh (Kotra) PS under transmission System Associated with Lara STPS Generation Project of NTPC in Western Region for tariff block period 2014-2019.
4.	258/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for 08 nos of Assets at Kishanganj sub-station under Transmission System for Transfer of Power from Generation Project in Sikkim to NR/WR part-A in Eastern Region.
5.	268/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for Lilo on ckt of 400 KV D/C Teesta-III Kishanganj line (LILO-I) at Rangpo and associated bays at Rangpo sub-station under Sikkim Generation Projects-Part-B in Eastern Region.
6.	269/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for Asset(A) 765 KV Bus react at Jaipur (Phagi-RVPNL) s/s DOCO 09.08.2015 and Asset(B) 765 KV Jaipur(-Bhiwani transmission line along with MVAR switchable line reactor at Jaipur (Phagi RVPNL non switchable reactor at Bhiwani and its associated bays DOCO 24.08.2015 under Transmission System for phase-I Generation Project in Orissa (Part-C) in NR.
7.	261/TT/2015	PGCIL	Petition for determination of transmission tariff DOCO to 31.03.2019 for Asset-1 765 KV line react at Jabalpur Pooling Substation for Jabalpur-Bina DOCO 05.10.2014 Asset-2 765 Line Bay at Bind Substation Jabalpur -BinaDoco 13.11.2014 Asset-3 765 KV line reactor Jablpur PS at Dharmjaygarh-Jabalpur PS DOICO 14.09.2015 and Asset-4 .Dharmjaygarh-Jabalpur PS DOCO 15.09.2015 under line bays and reactor provision at POWSERGRID sub-station associated with system Strengthening Common for Western Region and Northern Region western Region
8.	277/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 for Asset-I extension of both ckt of 400 KV/D/C BiharsharifSasaram line to Varanasi by passing sasaram and associated bays at Varanasi S/s anticipated DOCO 31.12.2015 Asset-II 400 KV D/C Sasaram- Allahabad line to be shifted from NR to ER bus at Sasaram S/S (Anticipated DOCO 31.12.2015) Asset-III Lilo of 765 KV Gaya-Fathepur line and Associated bays at Varanasi GIS including 240 MVAR non-switchable L/R/ in Gaya bays anticipated DOCO 31.12.2015 under NR System Strengthening Scheme-XXVIII
9.	271/TT/2015	PGCIL	Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I Kishenpur-New Wanpoh 400KV D/C line along with associated bays at Kishenpur and New Wanpoh under Northern Regions System Strengthening Scheme XVI in Northern Region
10.	273/TT/2015	PGCIL	Petition for determination of transmission tariff from DOCO to 31.03.2019 Asset-I 1500 MVA 765/400 ICT-1 and Associated bays at Varanasi GIS anticipated DOCO 31.12.2015, Asset-II 1500 MVA ICT-2 and Associated bays at Varanasi anticipated DOCO 31.12.2015 Asset-III 330 MVAR Bus Reactor-1 at Varanasi anticipated DOCO 31.12-2015 Asset-IV 765 SC Balia-Varanasi line and Associated bays including reactor at both and anticipated DOCO 31.12.2015, Asset-V 765 KV Gaya-Varanasi transmission line and associated bays including reactor anticipated DOCO 30.12.2015 and Asset-VI 765 KV SC Ranchi-Dharmjaygarh transmission line along with

				associated bays at Dharamjaygarh anticipated DOCO 20.11.2015 under transmission System for Phase-I generation Projects in Jharkhand and West Bengal Part-A2.
11.	230/TT/2015	PGCIL		Petition for determination of from anticipated DOCO to 31.03.2019 for 400KV D/C/(Quad) Kishangaj-Patna transmission line along with by associated bays at Kishanganj Sub-station under Transmission System of Transfer of Power.
12.	257/TT/2015	PGCIL		Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for Asset-I 160 MVA 220 at Purnea substation along with associated bays ; Asset-II: 160 MVA transformer II at Purneas Substation under augmentation of Transformation Capacity and Reactive Compensation in Eastern Region.
13.	266/TT/2015	PGCIL		Petition for determination of Transmission Tariff actual DOCO to 31.03.2019 for Asset-I 765 KV Dharamjaygarh-Jabalpur line reactor with associated bays at Dharamjaygarh under Transmission System for Phase-I Generation Projects in Orissa-Part-B in Western Region
14.	270/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 02 Nos 400kv Bays at Khamman s/s and 02 No. 400kv bays at Nagarjunsagar s/s under /s/ works associated with System Strengthening in Southern Region for Import of Power from Eastern region anticipated DOCO 01.01.2016
15.	263/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for (A) combine Assets of (A1) associated bays of 765 KV Lucknow Bareilly transmission line including switchable line reactor at Lucknow(New) and line reactor at Bareilly (New) S/s DOCO 01.4.2015 (A2) circuit DC(Quad) Bareilly(New) Bareilly(Old) Transmission line with associated bays DOCO 01.04.2015 and (A3) 765 at Bareilly(New) s/S alongwith associated basys DOCO 01.4.2015(B) bus reactors at Bareilly DOCO 5.7.2015(C) DC/(QuardBareilly (New) Bareilly(Old)
16.	262/TT/2015	PGCIL		Petition for determination of Transmission Tariff DOCO to 31.03.2019 for 400 KV (Quad) D/C line from NCC Generation Switchyard to Nellore Pooling Station and Associated Bays under Transmission System for Connectivity for NCC Power Projects Ltd. anticipated DOCO 01.01.2016
17.	264/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 765 S/C Kurnool-raichur Transmission line along with associated bays extension at 765/KV Kurnool s/s and Raichur Substation under Southern Regiona System Strengthening Scheme-XXII anticipated DOCO15.12.2015
18.	260/TT/2015	PGCIL		Petition for determination of Transmission Tariff DOCO to 31.03.2019 for Champa PS-Dharamjaygarh(Korba) line along with bays Raigarh PS(Kotra)-Champa PS 765 Pooling Station under Establishment Pooling stations at Champa in Western Region for 2014-2019
19.	274/TT/2015	PGCIL		Approval of transmission tariff for Asset-I: 765kV D/C Varanasi-Kanpur (new) line and associated bays including 240 MVAR Switchable L/R in both Ckt. at Varanasi GIS Substation and 330 MVAR non-switchable L/R in both Ckt. at Kanpur GIS Sub-station (Anticipated COD:31.01.2016) and 9 others under "Transmission System for Phase-I Generation Projects in Jharkhand and West Bengal Part-B" in Northern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct and Business) Regulation, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of

				Tariff) Regulation, 2014 from anticipated COD to 31.3.2019.
20.	276/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Mysore-Kozhikode 400 KV D/C. line along with new 400/220 KV S/S reactor at Kozhikode and Extension of Mysore s/s under Transmission system associated with Kaiga project in Southern Region.
21.	259/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for 08 nos of Asset-I 4200MVA along with associated bays at BiswanathChariali, Asset-II 80 MVAR Bus Reactor-1 along with associated Bays at BiswanathChariali, Asset-II 80 MVAR Bus Reactor-2 at BiswanathChariaali, Asset-IV Augumentation of 400 KV Agra Sub-station 1X315 MVA along with Associated Bays Asset-V at Balipara-BiswaanathChariali transmission line along with associated bays at BaliparaBiswanathChariali PS from anticipated DOCO 15.11.2015 to 31.03.2019 under the transmission system Associated with North East-Northern/western Inter connector-I Project in North Eastern and Northern Western Region.
22.	278/TT/2015	PGCIL		Approval under Regulation 86 of CERC (Conduct and Business) Regulation 1999 and CERC (Terms and Conditions of Tariff) Regulation-2014 for determination of Transmission Tariff from DOCO to 31.03.2019 for 11 Nos assets under ER SS-II in Eastern Region
23.	272/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for for (a) 315 MVA and associated bays and 03 Nos of 220 KV line bays at Saharanpur s/s ICt-II associated bays and at Saharanpur s/s Reactor-I at Saharanpur , reactor-II at Saharanpur s/s under Northern Regional Transmission strengthening Scheme in NR
24.	253/TT/2015	PGCIL		Petition for determination of Transmission Tariff from DOCO to 31.03.2019 for Asset-I: Lilo of both circles of 400 KDV Kaithal 400 KD TL and Associated bay sat Bagpapat ( Anticipated DOCO 25.12.2015, Assett-II 125 MVAR Bus Reactor at Bagpat GIS Anticipated DOCO 31.12.2015 Assett-II: 500 MVA at Bagpat along with 220 KV line bays anticipated DOCO 31.12.2015 Asset-IV at Bagpat along with 4 nos 220 KV lines bays anticipated DOCO 31.12.2015 under Northern Region System Strengthening Scheme -XiX in NR.
25.	248/TT/2015	PGCIL		Petition for determination of Transmission Tariff for Asset-I solapur-Aurangabad line Rector with associated bays at SolapurSs DOCO 07.10.2015 and Asset-2 240 MVAR Switchable line reactor along with associated bays at Aurangabad SS (Anti DOCO 15.03.2016 associated with inter-national System strengthening Scheme for WR and NR (Part-A).

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22.04.2015